

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 409 of 2019**

**IN THE MATTER OF:**

**Indo Alusys Industries Ltd.**

**...Appellant**

**Vs**

**SMW Metal Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Ms. Garima Anand, Advocate.**

**For Respondent: Mr. P. Nagesh, Mr. Dhruv Gupta and Mr. Shivam Wadhwa, Advocates.**

**O R D E R**

**23.08.2019:** Advocate Ms. Garima Anand holding for Advocate Mr. Rohit Nagpal states that the son of Advocate Nagpal has been operated day before yesterday and the counsel is attending him at the hospital and unable to reach. Counsel seeks time. Learned counsel for Respondent does not object.

List the appeal 'for admission (after notice)' on **12<sup>th</sup> September, 2019.**

[Justice A. I. S. Cheema]  
Member (Judicial)

[Justice Bansi Lal Bhat]  
Member (Judicial)

(Kanthi Narahari)  
Member (Technical)

*am/gc*